

3
P.K.Mohapatra Vrs. UOI

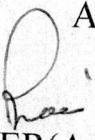
Admission Sl. No. 10
O.A. No. 260/00358 of 2014
Order dated: 15.05.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
Heard Mr. L.Pradhan, Ld. Counsel for the applicant, and
Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel appearing
for the Respondents, on whom a copy of this O.A. has already been
served.

After hearing in extenso, on the prayer made by Mr. L.
Pradhan, Ld. Counsel for the applicant, he is allowed to withdraw this
O.A.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK